

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

...
OA No.127 of 1997

(1)

Dated New Delhi, 17th January, 1997

HON'BLE MR JUSTICE B. C. SAKSENA, ACTING CHAIRMAN
HON'BLE MR K. MUTHUKUMAR, MEMBER (A)

Dr (Mrs) Saroj Bala Bansal
Deputy Director of Education
(EFA Branch)
W/o Shri M. P. Bansal
R/o 33 Bhanbali Enclave
I.P. Extn., NEW DELHI. ... Applicant
By Advocate: Shri J. K. Nayyar

VERSUS

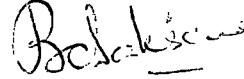
1. Lt. Governor through
Chief Secretary
Delhi Administration
DELHI.
2. Directorate of Education
Through Secretary
Government of N.C.T.
Old Secretariat
DELHI. ... Respondents

O R D E R (ORAL)

Mr Justice B. C. Saksena, Acting Chairman

Heard the learned counsel for the
applicant. For detailed reasons to follow
the OA is dismissed.


(K. Muthukumar)
Member (A)


(B. C. Saksena)
Acting Chairman

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